

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2200
ANSWERED ON:06.12.2012
EDUCATION IN MINORITY DOMINATED TOWNS /CITIES
Natrajan Meenakshi

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has taken any steps for providing education in minority dominated towns/cities;
- (b) if so, the details thereof;
- (c) whether the Ministry along with the Ministry of Urban Development propose to make them model towns/cities so that there is qualitative improvement in the infrastructure facilities;
- (d) if so, the details thereof;
- (e) whether some towns/cities in Madhya Pradesh have been included in the scheme; and
- (f) if so, the details thereof and the benefits to be availed by these towns/cities under the said scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) & (b): To facilitate education for minority students, Ministry of Minority Affairs is implementing following Scholarship/Fellowship schemes exclusively meant for minorities in all the States/ Union Territories including the minority students residing in minority dominated towns/cities:-

- (i) Pre-Matric Scholarship;
- (ii) Post-Matric Scholarship;
- (iii) Merit-cum-Means Scholarship for technical & professional courses;
- (iv) Maulana Azad National Fellowship for Minority Students; and
- (v) Scheme of Maulana Azad Education Foundation (MAEF) for meritorious girl students

(c) & (d): Ministry of Urban Development has been implementing development projects under their schemes of Urban Infrastructure Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) in towns/cities having substantial minority population. The flow of funds under these schemes to towns/cities having substantial minority population is monitored under PM's New 15 Point Programme. Projects worth Rs. 26,296.41 crore under the scheme of UIG and Rs. 6992.46 crore under the scheme of UIDSSMT have been sanctioned during 2009-10 to 2011-12 for such towns/cities.

(e) & (f): In Madhya Pradesh during 2010-11 and 2011-12 Rs. 2071.48 crore were sanctioned on development projects in Bhopal city under the scheme of UIG and Rs. 184.55 crore were sanctioned in the towns of Jaora (Distt. Ratlam), Khandwa (Distt. East Nimar) and Mandsaur (Distt. Mandsaur) under the scheme of UIDSSMT.